

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No. 1853/95

New Delhi this the 29th day of September 1995

Hon'ble Shri A.V.Haridasan, Vice-Chairman (J)
Hon'ble Shri R.K.Ahooja, Member (A)

Dominic Minz
s/o Shri F-Minz
R/o Pushp Vihar.
New Delhi

.....Applicant

(Advocate By Shri S.K.Bisaria)

Versus

1. Union of India
through

Secretary
Ministry of Water Resources
Sharam Shakti Bhavan
New Delhi

2. Chairman
Central Water Commission
Sewa Bhavan
R.K.Puram,
New Delhi.

....Respondents

ORDER (Oral)

Hon'ble Shri A.V.Haridasan, Vice-Chairman (J)

After making submissions for some times the Learned Counsel for the applicant seeks permission to withdraw this application with liberty to take up the matter with the department concerned. Permission is granted. This application is dismissed as withdrawn.

R.K.Ahooja
(R.K.AHOOJA)
Member (A)

(A.V.HARIDASAN)
Vice-Chairman (J)

cc.